

The Hague Court

750. Shri Shivnanjappa: Will the Prime Minister be pleased to state:

(a) whether the election of five members of the International Court of Justice sitting at the Hague was held recently;

(b) whether Indian Government had set up its candidate for the election; and

(c) the candidates elected in the five seats?

The Prime Minister and the Minister of External Affairs (Shri Jawaharlal Nehru): (a) Yes.

(b) No.

(c) The candidates elected to the five seats are:—

(1) Mr. Abdel Hamid Badwi (Egypt)

(2) Mr. Wellington Koo (Formosa)

(3) Sir Percy Spender (Australia)

(4) Mr. Jean Spiropoulos (Greece)

(5) Mr. Bohdan Winiarki (Poland).

Import of Electrolytic Copper

751. Shri Biren Roy: Will the Minister of Commerce and Industry be pleased to state how much electrolytic copper is imported annually?

The Minister of Industry (Shri Manubhai Shah): Electrolytic copper was not separately classified in import statistics upto end of December 1956; hence import figures for this article prior to 1957 are not available. During January-June 1957 imports have been as follows:—

Electrolytic Copper	
rods including coils	7501 Cwts.
Copper wire bars	
Electrolytic	357630 Cwts.

Motor Cycle and Cycle-Rikshaw parts

752. Shri Bangshi Thakur: Will the Minister of Commerce and Industry be pleased to state the total amount

spent by the Tripura Administration on the purchase of Motor-parts including nuts and bolts, Cycle and Cycle-Rikshaw parts annually?

The Minister of Industry (Shri Manubhai Shah): About Rupees two thousand during 1956-57.

Recruitment of Engineers

753. Dr. Y. S. Parmar: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that Executive Engineers are not ordinarily recruited from the open market but that is being done in the case of Manipur and Himachal Pradesh;

(b) if so, the reasons therefor; and

(c) whether it is a fact that the U.P.S.C. had called applications for filling 4 posts of Executive Engineers in Himachal Pradesh recently and had laid down that an experience of 7 years of Buildings and Roads was essential?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) Yes Sir.

(b) The mode of recruitment to civil Service/posts is required to be determined in consultation with the U.P.S.C. Usually Recruitment Rules for a service/grade stipulate the mode of recruitment. Unless otherwise provided in the Recruitment Rules, the recruitment to these Class I posts is made through U. P. S. C., from open market.

For well established Engineering Services the post of Executive Engineer is generally a promotion post. The Engineering cadres in the Union Territories are not yet well established. Recruitment to the post of Executive Engineers was therefore resorted to from open market through U.P.S.C.

(c) Applications were invited altogether for filling 8 vacancies of Executive Engineers. Experience of about 7 years in construction of buildings and roads was an essential qualification needed for these posts.